

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3347
TO BE ANSWERED ON 20/03/2026

LENGTH OF RURAL ROADS UNDER PMGSY IN KERALA

3347 Smt. P. T. Usha:

Will the Minister of Rural Development be pleased to state:

- (a) the total length of rural roads sanctioned in the State of Kerala under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years, district-wise;
- (b) the number and length of road works completed and the number and length of works pending, district-wise; and
- (c) the reasons for delay in completion of pending works, if any and the steps taken by Government to expedite their completion?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): A total of 1421.068 km of road length has been sanctioned under various verticals of PMGSY in the state of Kerala during the last five years. The district-wise details are annexed at **Annexure-I**.

(b): A total of 126 roads with 932.981 km of length have been completed during last five years and 158 road with 480.963 km of length is pending to be completed. The district-wise details are annexed at **Annexure-II**.

(c): The reasons for delay in completion of some projects are delay in award of projects by the State, parallel works under Jal Jeevan Mission/Water Supply or such, causing interruptions, sanctioning of works with Mechanical Surface Dressing (MSD) technology, delay in forest clearance, delay in award of works, financial capability of states to release funds on time and climatic conditions during monsoon season and so on.

State Governments/UT administrations are advised through various Regional Review Meetings, Performance Review Committee meetings & Empowered Committee meetings being conducted with the States/UTs to expedite timely completion of road works under PMGSY and sort out any bottlenecks coming in the way. Necessary hand-holding of the States/UTs is also being done through various workshops being organized in the States as well as by holding inter-departmental meetings, etc. The following steps in this regard have been taken by the Ministry:

- i. States/UTs have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.
- ii. Bidding document provisions have been rationalized.
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.
- iv. Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.

Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 3347 to be answered on 20.03.2026 regarding "Length of rural roads under PMGSY in Kerala"

Sr.No.	District Name	Total Sanctioned Road Length (in km)
1	Alappuzha	59.983
2	Ernakulam	146.379
3	Idukki	138.162
4	Kannur	109.849
5	Kasaragod	70.907
6	Kollam	96.437
7	Kottayam	101.052
8	Kozhikode	74.389
9	Malappuram	136.268
10	Palakkad	135.815
11	Pathanamthitta	45.753
12	Thiruvananthapuram	114.005
13	Thrissur	122.979
14	Wayanad	69.090
	Total	1,421.068

Annexure referred to in reply to Part (b) of Rajya Sabha Unstarred Question No. 3347 to be answered on 20.03.2026 regarding "Length of rural roads under PMGSY in Kerala"

Sr. No.	District Name	No of road works completed	Total BT completed length (in km)	No of road works pending for completion	Pending BT completion length (in km)
1	Alappuzha	5	41.804	9	17.846
2	Ernakulam	9	88.960	17	56.172
3	Idukki	8	75.274	16	62.713
4	Kannur	11	80.128	8	29.173
5	Kasaragod	11	69.398	2	1.173
6	Kollam	5	50.202	17	44.351
7	Kottayam	12	78.099	11	22.849
8	Kozhikode	5	44.264	9	29.921
9	Malappuram	22	108.647	9	27.589
10	Palakkad	7	77.085	18	58.637
11	Pathanamthitta	2	25.031	9	20.72
12	Thiruvananthapuram	12	81.77	11	30.928
13	Thrissur	13	73.739	15	48.381
14	Wayanad	4	38.58	7	30.51
	Total	126	932.981	158	480.963
